

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 143/MP/2012

Sub: Approval under Central Electricity Regulatory Commission (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission utility), Regulations, 2010 read with Central Electricity Regulatory Commission (Grant of Connectivity, Long Term and Medium Term Open Access to Inter-State transmission system and related matters), Regulations, 2009 for Grant of Regulatory Approval for execution of transmission system required in connection with grant of long-term access to group developers-regarding implementation of high capacity power transmission corridor -XI (Transmission System associated with IPP Projects in Nagapattinam/Cuddalore Area)

Date of Hearing : 28.8.2012

Coram : Dr. Pramod Deo. Chairperson
Shri S. Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : IL & FS Tamil Nadu Power Company Limited

Parties present : Shri U.K. Tyagi, PGCIL
Shri M.M. Mondal, PGCIL
Shri Mahender Singh, PGCIL
Shri Sumod Tom Thomas, PGCIL
Shri RVM Rao, PGCIL
Shri M.G. Ramachandran, Advocate for PGCIL
Shri Piyush Tyagi, Advocate for IL & FS Tamil Nadu Power Co. Ltd.
Shri S.C. Misra, IL & FS Tamil Nadu Power Co. Ltd.
Shri V L Dua, IL & FS Tamil Nadu Power Co. Ltd.
Shri Anil Shah, IL & FS Tamil Nadu Power Co. Ltd.

Record of Proceedings

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter is adjourned.

2. The Petition shall be listed for hearing on 11.9.2012.

By order of the Commission

**Sd/-
(T. Rout)
Joint Chief Legal**